

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)****CAUSE LIST****Central Zonal Bench****Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**Date: 15<sup>th</sup> July, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 77/2016(CZ)	Jagannath Maane (Mining, Khandwa) Vs. Union of India & 6 Ors.	Mr. Shekhar Sharma, Adv. Ms. Rachna Tiwari, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv. Mr. I.B. Shastri, Adv.	
3.	Original Application No. 308/2014 (CZ) (M.A.No.680/14) (M.A.No.549/16)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
4.	Original Application No. 80/2015(CZ)	Pramode Chugh Vs. State of M.P. & Ors.	Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 29/2016(CZ)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv. Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	
6.	Original Application No. 16/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti (Gaur River Encroachment) Vs. Union of India & Ors.	Mr. R.S. Verma, Applicant in person	
<b>FOR COMPLIANCE</b>				
7.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Dileep Pandey Adv. R-7 Mr. Asif Warsi, Adv.	

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FOR HEARING (AFTER ABOVE BENCH)			TIME: 14.00 hrs. to 16.00 hrs.	
8.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv. R-2 Mr. Om.S. Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Sheikh Wakil, Adv.	

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